

Most Urgent
Out at Once

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2018 Dated, Delhi the _____

To

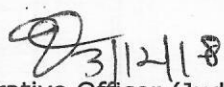
The Chairperson (Officiating),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

Sub: Institutional Training of 48 newly recruited Officers of the DJS at Delhi Judicial Academy.

Respected Madam,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/7781 dated 30.11.18 on the above noted subject, I am directed to inform that following Trainer Judicial Officers of Central District are on Training at Jammu, therefore the newly appointed Trainee Judicial Officers of DJS undergoing training with them have now been attached with the new Trainer Judicial Officers mentioned at Column No. (4) for practical training.

S. No.	Name & Designation of the Trainer Officer (On Training at Jammu)	Name of the Trainee Officer attached with the Officer at Col. 2	Name of the New Trainer Officer (Date attached for)
(1)	(2)	(3)	(4)
1	Sh. Prashant Sharma, SCJ-RC, Trg. for 01.12.18 & 02.12.18 (Will not be able to hold Court from 30.11.18 to 03.12.18)	Ms. Surpreet Kaur	Sh. Vivek Kr. Aggarwal, CJ for 03.12.18
2	Sh. Gajender Singh Nagar, ACJ-ARC, Trg. for 01.12.18 & 02.12.18 (Will not be able to hold Court from 30.11.18 to 03.12.18)	Ms. Akriti Mahendru	Sh. Viplav Dabas, CJ for 03.12.18


Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

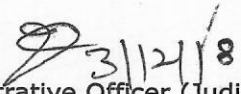
No. 82498 /JOTP/Gaz./2018

Dated, Delhi the _____

03 DEC 2018

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.


Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi